

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018
IN
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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AVINASH KRISHNAN
RMI

Counsel for
Applicant



SAVITHA DEVI. M

Counsel for R2
(RP)



ORDER

Counsels for both the parties are present. Counsel for Resolution Professional has filed an affidavit; copy of which is circulated to the Counsel for Applicant. Matter is posted for final arguments. Put up on **25.09.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk